



4 to 7

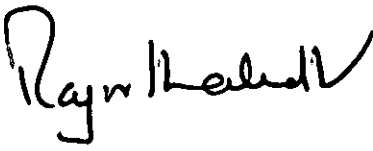
% 15.12.2008

Present: Ms Prem Lata Bansal with Mr Mohan Prasad Gupta, Mr Sanjeev Rajpal & Ms Anshul Sharma for the appellant.
Ms Avnish Ahlawat with Mr Pawan Chaudhary for the respondent.

+ITA Nos 1315/2008, 1346/2008, 1347/2008, 1362/2008

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In view of the decision of the Supreme Court in CIT, Bhatinda vs Market Committee, Bariwala, Punjab being Civil Appeal No 5608/2008 and another connected matters decided on 10.09.2008, these appeals by the Revenue are liable to be dismissed.
It is ordered accordingly.


BADAR DURREZ AHMED, J


RAJIV SHAKDHER, J

December 15, 2008
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